

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-1012(PB)/2020**

**IN THE MATTER OF:**

Rajiv Garg

.... Applicant/petitioner

v.

M/s. Tulsiani Construction & Developers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 02.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

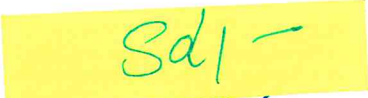
Mr. Anurag Sharma and Ms. Gunjan Mittal,  
Advs.

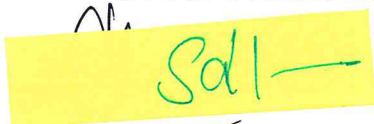
For the Respondent

Mr. Simran Jyot Singh Khandpur, Advocate

**ORDER**

List the matter on 07.12.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

02.11.2020  
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